

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 65 /2009-2014
NEW DELHI, DATED 19th May, 2010

Subject: (i) New Office address of Regional Authority Vadodara.
(ii) Amendment in Public Notice No. 55 dated 9.4.2010.

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy 2009-2014, the Director General of Foreign Trade hereby makes the following amendment/ addition in the List of Regional Authorities and their Jurisdiction given under Appendix 1 of Handbook of Procedure (Vol. I) 2009-2014:

S. No.	Name & address	Telephone No./ Fax No./ E-mail	Territorial Jurisdiction
15.	The Joint Director General of Foreign Trade, 1 st Floor, Jilla Panchayat Building, Sardar Patel Bhawan, Besides Polo Club, Raj Mahal Road, Vadodara-390001.	Tel: 0265-2429368 Fax: 0265-2428789 Email: jdgtvad@hotmail.com	Districts of Gujarat (i) Vadodara (ii) Anand (iii) Kheda (iv) Panchmahal (v) Dahod (vi) Bharuch and (vii) Narmada
16.	The Joint Director General of Foreign Trade, 3rd Floor, Nirman Sadan, Behind Govt. Press, 52-A, Arera Hills, Bhopal - 462 011, Extension Counter of Joint Director General of Foreign Trade, Bhopal: Ground floor, A Wing, CGO Building, Residency Area, Indore-452001 (M.P.)	Tel: 0755-2553323 Fax: 0755-2553303 E-Mail: dgftbpl@mp.nic.in Tel: 0731-2499522 E-Mail: dgftind-mp@nic.in	Madhya Pradesh excluding the area which are under the jurisdiction of Deputy Director General of Foreign Trade, Nagpur.

This issues in public interest.

(R.S. Gujral)

Sd/-

Director General of Foreign Trade and

(File No.01/93/180/77/AM 10/PC-2(B)